

**Criminal Misc Bail Case No. 671 of 2020**

**ORDER**

**15/09/2020**

Seen the petition No. 01(C)/2020 filed by Hussain Ali seeking bail for accused Rahimuddin in connection with G.R. Case No 3338/2020 u/s 448/376/511 IPC.

I have heard the learned counsels appearing for both sides. Let case record be called for.

Fixing 22/09/2020 for Case record.

Inform the learned Court below immediately.

As dictated by me

Sd/-

Sessions Judge,  
Barpeta